$\frac{\text{CUSTOMS EXCISE \& SERVICE TAX APPELLATE TRIBUNAL,}}{\text{WEST ZONAL BENCH : MUMBAI}}$

Appeal No. ST / 85640 / 2016

Date of Hearing: 27/03/2019

Respondent

HDFC BANK LTD Appellant

-Vs-

COMMR SERVICE TAX- V MUMBAI

Present for the Appellant: Present for the Respondent:

ORDER

The Matter is adjourned to22/04/2019 Part-Heard

(DR. SUVENDU KUMAR PATI) MEMBER (JUDICIAL) (C. J. MATHEW) MEMBER (TECHNICAL)